

in 'Business Standard' dated 19th September, 1999, to make corrections in the policies to safeguard the interest of the domestic steel industry; and

(d) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI V. DHANANJAYA KUMAR): (a) Yes, Sir.

(b) It is difficult to make any categorical assessment of the likely quantity of imports of steel by the mega power projects.

(c) and (d) No such news items appears to have been reported in the New Delhi edition of the Business Standard, dated 19th September, 1999. However, the steel Ministry has made certain proposals which are under examination.

High Powered Tax Revamp Committee

2071. DR. GOPAL RAO VITHAL RAO PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a high powered tax reforms committee, spelling out the fiscal strategy of the current Government, would be submitting its report to the Prime Minister;

(b) if so, whether the report has been submitted so far;

(c) if so, the highlights of the report; and

(d) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI V. DHANANJAYA KUMAR): (a) Sir, A Task Force on Tax Reforms to recommend time-bound programme of reforms of tax structure in respect of both direct and indirect taxes is still to be set up.

(b) Does not arise.

(c) Does not arise.

(d) Does not arise.